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(f) if so, what remedial measures are contemplated by Government to improve the situation in the farm universities?

Written Answers

THE MINISTER OF AGRICULTURE (SHRI BALRAM JAKHAR):

Statement

- (a) Presently there are 27 State agricultural universities and one Central Agricul-tural University for North Eastern Hill region in the country.
- (b) The Annual Expenditure of these Universities are met mainly by the respective State Govts. and Indian Council of Agricultural Research provides only limited funds for the Development and Strengthening of their educational programmes. Similarly, assistance Strengthening the Regional research infrastructure of the state agricultural universities is provided under National Agricultural Research Project (NARP). The total 8th Plan/Phase I and II allocations to the 27 State Agricultural Universities under these heads are as under:-
 - 1. Development and Strengthening of 7500.00 lakhs 27SAUs.
 - 2. Establishment and Development of Central Agricultural University for 4100.00 lakhs NEH region
 - 3. Assistance under National Research Project Phase I & II (1979-86 & 1986-95). 18928.35 lakhs
- (c) The performance of the State Agricultural Universities was evaluated by a Review Committee (generally referred to as Randhawa Committee) appointed in the year 1977, which submitted its report in the year 1978.
- (d) The salient features of the findings of the Randhawa Committee may summarised as under:-
 - 1. Educational functions of Agricultural Universities in cases of Uttar Pradesh and Maharashtra differed from rest of the country in having affiliated colleges functioning outside the agricultural university system.

- 2. Research functions are yet to ! completely transferred to the agricultur universities in the states like West Be gal, Bihar Tamij Nadu, Rajasthan; U tar Pradesh Orissa and Madhya Pr desh.
- 3. Extension Education functions the State Agricultural Universities we found to be limited in States like Keral Bihar, Gujarat, Maharashtra, Tan Nadu and Maharashtra, where field e tension and training components are y to be full transferred to Agricultur University System.
- 4 Integration of feaching, resear and Extension concept has been acce ted in all the Agricultural Universitie but the extent of integration achiev differred from State to State.
- 5. General assement indicated that a though the individual achievements State Agricultural Universities, differ widely, they have made significant is pact on agricultural development as w as quality of education, research a training.
- (e) The Indian Council of Agricultu Research has not received any report dicating either unsatisfactory performar or falling educational standard of Sta Agricultural Universities
- (f) Question does not arise in view what is stated for (e) above.

Corruption in Kendriya Vidya'hya Sangathan

*237. SHRI N. E. BALARAM: SHRI SARADA MOHANTY:

Will the Minister of HUMAN RI OURCE DEVELOPMENT be pleased state:

- (a) whether Government have recer received a Memorandum from AKIV (Democratic) detailing the widespri corruption in the Kendriya Sangathan:
 - (b) if so, the details thereof; and

(c) the reaction of Government thereto?

Written Answers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) No, Sir. According to information furnished by the Kendrya Vidyalaya Sangathan, no recognised association under the name of All India Kendriya Vidyalaya Teachers Association (Democratic) exists. No Memorandum has been recently received from the said Association.

(b) and (c) Do not arise.

Prohibition in Andhra Pradesh

*238. DR. YELAMANCHILI SIVAJI: Will the Miniser of WELFARE be pleased to state:

(a) whether it is a fact that production, distribution and consumption of arrack is prohibited in Andhra Pradesh;

to be fully transferred to Agricultural

- (b) if so, whether there is any constitutional obligation on the part of Government to compensate the revenue loss to the state
- (c) whether any representation from the State Government, seeking Central assistance in this regard has been received, and
- (d) if so, what are the details thereof and at what stage of consideration is the same?

THE MINISTER OF STATE IN THE MINISTRY OF WELFARE (SHRI K. V. THANGKA BALU): (a) According to reports received by the Ministry, the State Government of Andhra Pradesh has banned the sale of arrack in the entire State w.e.f. 1-10-1993.

(b) to (d) No. Sir.

Regarding in Educational Institutions

*239. SHRIMATI KAMALA SINHA: DR. BAPU KALDATE:

Will the Minister of HUMAN RES-

OURCE DEVELOPMENT be pleased to

- (a) whether Government are aware that despite the promulgation of various Ordinances, the savage tradition of ragging of new comers, has been fast spreading in various colleges, universities and other educational institutions;
- (b) if so, whether Government have critically examined the issue to check this endency towards saddism:
- (c) if so, what measures are contemplated by Government in this direction; and
- (d) whether Government have considered the question of involving psychologists and eminent educationists to find a solution to the menacing problem; if so, the step, taken by Government in this regard?

The MINISTER OF HUMAN RES-OURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) to (d) Government drawn the attention of Vice-Chancellors of all universities, Directors of IITS, Principals of Regional Engineering Colleges and Education Secretaries of all States/Union Territories to incidents of ragging and requested them to take immediate steps to put an end to ragging and to provide new students conditions in which they feel welcome and comfortable. Delhi University has passed an Ordinance strictly prohibiting ragging within the premises of all colleges and Departments of University as well as on public transport. Similar steps can be taken by other universities where the practice of ragging prevails As the practice of ragging is reprehensible it is for the universities and college authorities and the students themselves to ensure that ragging does not take place,

अनुसुचित जाति/अनुसचित जनजाति की सूची में बीर जातियों को शामिल किया जाना

*240. थी कामेश्वर पासवान : क्या कस्याण मंत्री यह बताने की कृपा करेंगे किं:

(क) क्या यह सच है कि कुछ ग्रौर जातियों को ग्रनुसूचित जाति/ग्रनुसूचित